

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.101- C.P.(IB)/65(AHM)2024  
With  
ITEM No. 102- IA/935(AHM) 2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Watercleanse Solutions LLP

.....Applicant

V/s

Shivam Water Treaters Private Limited

.....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Mr. Arjun Sheth, Advocate a/w.

: Mr. Rajiv Chavla, Advocate

: Mr. Monal Davawala, Advocate in (IA/935/2024)

For the Respondent

: Mr. Vishwas Shah, Advocate a/w.

: Mr. Masoom Shah, Advocate

**ORDER**  
**(Hybrid Mode)**

In compliance with the direction dated 26.06.2024, the Observer appointed by this Tribunal, Dr. Vinod Kumar Sinha, has submitted his report to this Tribunal through registered post, which was received by this Tribunal in the Registry on 10.07.2024 vide inward diary no. 1433. The same is taken on record.

Learned Counsels requested that a copy of the report received from the observer appointed by this Tribunal be shared with them.

The conclusion of the report is on page no. 7, Para. 10.11 which is reproduced hereunder:

10.11 The final voting results are tabulated hereunder:

Name	Designation	Voted in Favour / Against initiation of CIRP against the Corporate	Contribution towards Capital	Profit sharing ratio

		Debtor		
Premjayanti Enterprises Private Limited Through Its Director Mr. Himanshu Shah	Partner	Voted in favour	35,500	35.5%
Mr. Chirag Shah	Designated Partner	Voted in favour	500	0.5%
Ms. Hitesha Dave	Designated Partner	Voted against	64000	64%

At the request of the Counsels, we directed the Registry to share a copy of the report dated 05.07.2024 of Ld. Observer appointed by this Tribunal with the Counsels. Any rejoinder to the said report shall be filed, within a period of seven days, from the date of this order.

Re-list for hearing on 20.08.2024.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**